

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 628 of 2019**

**IN THE MATTER OF:**

**Rajnish Gupta**

**...Appellant**

**Versus**

**Small Industries Development,  
Bank of India & Anr.**

**...Respondents**

**Present:**

**For Appellant : Mr. P. Chaitanyashil, Mr. Manish Gupta, Advocates  
Mr. Mukesh Gupta, Chartered Accountant**

**For 1<sup>st</sup> Respondent: Mr. Alok Dhir and Mr. Karan Batura, Advocates**

**For 2<sup>nd</sup> Respondent : Mr. G.P. Madaan, Ms. Pooja Singh and Mr. Harsh  
Gattani, Advocates**

**O R D E R**

**30.07.2019** Learned counsel for the Appellant prays for and is allowed two weeks' time to file rejoinder-affidavit.

Post the case 'for orders' on **20<sup>th</sup> August, 2019**. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc